

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 135

Appeal No. 1206/252/(ND)/2018

Under Section: 252.

In the matter of:

Nextgen Bhumi states Pvt Ltd

....Appellant

Vs.

ROC

....Respondent

Order delivered on 16.12.2019

CORAM

**CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant : Mr. Naveen Shree Pandey
For the ROC : Mr. M. Yadubhushan Rao, AROC
For the IT : Mr. Tushar Gupta, St. Counsel
Mr. Sumit Kumar Mishra, Adv.

ORDER

As per the order of the bench, matter adjourned to
29.01.2020 due to paucity of time.

**(ASIM KUMAR PAL)
COURT OFFICER**

Deepak